

(c) if not, the reasons therefor?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) to (c). The authorized scales of pay of Legal Staffs in the following Prescribed scales of pay have been notified as under:

<i>Prescribed Scale</i>	<i>Authorized Scale</i>
Rs. 360-500	450-575
Rs. 300-400	370-475
Rs. 260-350	335-425

The authorized scales for those in the Prescribed Scales of Rs. 200—300 and Rs. 150—225 have not yet been finalized and they are under examination in consultation with the Railways.

Overbridge near Lajpat Nagar, Delhi

869. { **Shri Arjun Singh Bhadauria:**
Shri P. G. Deb:

Will the Minister of Railways be pleased to state:

(a) whether Government are aware that many deaths occur due to lack of an overbridge near Lajpat Nagar, Delhi; and

(b) if so, when the bridge is likely to be constructed?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) There have been no casualties due to accidents on the level-crossings near Lajpat Nagar.

(b) No proposal for a Road-over-bridge has been received from the Delhi State Administration so far.

Railway Accident on Sariyan Station, N.E. Railway

870. { **Shri Arjun Singh Bhadauria:**
Shri P. C. Borooah:
Shri P. G. Deb:

Will the Minister of Railways be pleased to state:

(a) whether there was a serious rail accident at Sariyan Station of the

North-Eastern Railway on the 15th July, 1961; and

(b) if so, the details of the accident?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) and (b). At about 9-55 hours on 15-7-1961 while Ballast train was standing on the Main line at Sarayan station on Burhwal-Sitapur single line section of North Eastern Railway, Train No. 162 Down Sitapur-Burhwal Passenger also entered the same line and collided head-on.

As a result of this collision two persons were killed and damage to Railway property amounted to Rs. 24,700.

Minor Irrigation Projects for Orissa in Third Plan

871. **Shri Chintamani Panigrahi:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether all the Minor Irrigation Projects or schemes included in the Third Five Year Plan of Orissa have been finally approved for execution;

(b) whether any allotment has been made to Orissa in 1961-62 for starting the construction work of any of these schemes; and

(c) if so, how much money has been allotted and for which of the schemes?

The Deputy Minister of Agriculture (Shri M. V. Krishnappa): (a) Yes. The State Government asked for a provision of Rs. 304 lakhs for Minor Irrigation Tube-wells and Lift Irrigation Schemes in the Third Five Year Plan. This was approved.

(b) and (c). The State Government have reported that they have made a provision of Rs. 61.34 lakhs in 1961-62 budget for execution of minor irrigation projects including Lift Irrigation and Tube-well schemes.